

INDRAPRASTHA ESTATE

*1056. **Shri K. G. Deshmukh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Government of India have sanctioned Rs. 11,59,000 for the development of land in the area known as "Indraprastha Estate" on the Delhi-Mathura road in New Delhi;

(b) if so, what is the nature of the proposed development; and

(c) how much acreage of land is proposed to be taken under this scheme?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.

(b) A statement, showing the works, that are being carried out, is laid on the Table of the House. [See Appendix VI, annexure No. 18.]

(c) 55 acres.

INDIANS IN MALAYA

*1057. **Shri B. N. Roy:** Will the Prime Minister be pleased to state:

(a) the approximate number of the Indian citizens living at present in Malaya including Singapore;

(b) whether there is any restriction against purchase of immovable property by them; and

(c) if the answer to part (b) above be in the affirmative, whether Government have made any representations in the matter?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) 6,50,000 as estimated on 30th June this year.

(b) There is no restriction in Singapore, Penang, Province Wellesley and Malacca. In the nine States in Malaya, however, there are areas reserved for Malays, in which non-Malays are precluded by law from purchasing any property.

(c) As the restriction applies equally to all non-Malays, the Government of India have not considered it necessary to intervene in this matter.

KONAR DAM

*1059. **Shri N. P. Sinha:** (a) Will the Minister of Irrigation and Power be pleased to state what was the scheduled date for completion of the Konar Dam of the D.V.C.?

(b) Have any material changes been made in the original plan and execution of works?

(c) When is the work likely to be completed?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Konar Dam is scheduled to be completed by June 1953.

(b) Yes, Sir. The Konar was originally designed as an all-earth dam; but subsequently on the recommendation of the Board of Consultants of the Damodar Valley Corporation the design has been changed to an earth dam with a concrete gravity spillway in the river channel.

(c) The work is expected to be completed by June 1953 as originally scheduled.

FACILITIES GIVEN TO A CONTRACTOR AT HIRAKUD

*1060. **Shri R. N. S. Des:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether all machines, transport vehicles, supervision personnel and other facilities are supplied by the Government in respect of the contract work entrusted to Messrs. Jogendra Singh and Company at Hirakud;

(b) why the works so entrusted to the above firm are not departmentally executed; and

(c) whether the facilities given to Messrs. Jogendra Singh are given to any other contractors?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) According to the terms of the contract machines and transport vehicles for carriage of rubble from quarry to crushing plant are to be supplied to the contractor M/s Jogendra Singh & Co. free of hire charges. The cost of running and maintenance of machinery is borne by the contractor. No supervisory personnel is supplied by the Government nor are any supervision charges being incurred.

(b) Tenders were invited for the work. As the rate quoted by the firm was found to be lowest and most economical, the work was entrusted to them and not taken up for execution departmentally.

(c) Does not arise as M/s Joginder Singh are the only quarry contractors on the project.

CENTRAL TEA BOARD

*1062. **Shri K. C. Sedhia:** (a) Will the Minister of Commerce and Industry be pleased to state the present